

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 478 of 2014

Dated : 26th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Guttaseema Wind Energy Company Pvt. Ltd. ... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ananatha Narayana M.G.

ORDER

The learned counsel for the Applicant submits that he is filing the Application for waiver of court fee in the Registry today. He is permitted to do so.

Post the matter on **27.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js